

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1420 of 2019

IN THE MATTER OF:

Mr. Karan Gambhir

...Appellant

Versus

Mr. Sajeve Bhushan Deora & Ors.

Liquidator for Forgings Pvt. Ltd.

...Respondents

**For Appellant: Mr. Abhijit Sinha, Mr. Akshay Ringe, Mr. Saurabh Soni and
Mr. Karan Gandhi, Advocates.**

**For Respondent: Mr. Sajeve Bhushan Deora, Advocate for R-1 (Liquidator)
Mr. Rudreshwar Singh, Advocate for R-1
Mr. Sumesh Dhawan and Mr. Vatsala Kak,
Advocates for R-2
Ms. Preeti Kashyap and Mr. Nikhil Goel,
Advocates for R-3 and R-4**

With

Company Appeal (AT) (Insolvency) No. 1430 of 2019

IN THE MATTER OF:

DD Real Estate Pvt. Ltd.

...Appellant

Versus

Mr. Sajeve Bhushan Deora & Ors.

Liquidator for Forgings Pvt. Ltd.

...Respondents

**For Appellant: Mr. Abhijit Sinha, Mr. Akshay Ringe and
Mr. Saurabh Soni, Advocates**

**For Respondent: Mr. Sajeve Bhushan Deora, Advocate for R-1 (Liquidator)
Mr. Rudreshwar Singh, Advocate for R-1
Mr. Sumesh Dhawan and Mr. Vatsala Kak,
Advocates for R-2
Mr. Rakesh, Advocate for R-3 and R-4**

ORDER
(VIRTUAL MODE)

12.06.2020 Learned Counsel for the Appellant Mr. Abhijit Sinha, Advocate has started his arguments but arguments are inconclusive.

Let the Appeals be fixed on **24th June, 2020.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvindar Singh]
Member (Technical)

[Kanthi Narahari]
Member (Technical)

Basant B./kam.